

speeches with "introductions" by Mirza Afzal Beg. The view put forward in these booklets is that the people of Jammu and Kashmir have still to decide whether the State should remain in India, or join Pakistan, or become independent. Government have made public statements from time to time to make it clear that the issue of Jammu and Kashmir, being a part of India, has been finally settled.

DELEGATES TO YOUTH FESTIVAL AT SOFIA

*643. **SHRI INDRAJIT GUPTA:** Will the Minister of EDUCATION be pleased to state:

(a) the number of delegates from India to the recent World Youth Festival at Sofia;

(b) whether a much larger number of delegates could not go due to Government's refusal to give travel facilities; and

(c) the grounds for Government's attitude in view of the fact that no foreign exchange expenditure was involved?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SHRI BHAGWAT JHA AZAD):
(a) 85.

(b) and (c). The National Preparatory Committee finally submitted a list of 100 persons for participation in Sofia Festival. The list included 15 names as standby. Clearance was therefore given to 85 persons only.

GOVERNMENT ACCOMMODATIONS FOR I.A.C. EMPLOYEES

*644. **SHRI D. N. PATODIA:** Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether it is a fact that the employees of the Indian Airlines Corporation are not entitled to Government residential accommodation;

(b) whether any decision has been taken recently by the Corporation to undertake construction of staff quarters;

(c) whether any plan has been drawn for this purpose; and

(d) if so, the details thereof?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH): (a) to (c). Yes, Sir.

(d) The Indian Airlines have planned the construction of 576 staff quarters at Bombay, 464 at Calcutta, 410 at Delhi and 140 at Madras. These proposals are at various stages of finalisation. The cost of construction of these quarters is estimated at Rs. 484 lakhs approximately.

PROPOSED STRIKE BY GOVERNMENT EMPLOYEES

*645. **SHRI S. M. BANERJEE:**
SHRI J. H. PATEL:
SHRI S. R. DAMANI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that almost all the Central Government Employees Organisations except those affiliated to I.N.T.U.C. have decided to go on a day's token strike on the 19th September, 1968;

(b) if so, the reaction of Government thereto; and

(c) whether this decision has been taken because of Government's refusal to refer the question of minimum wage and merger of Dearness Allowance to arbitration?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) There have been reports of certain sections of Central Government employees having decided upon a token strike on 19th September, 1968.

(b) and (c). From reports it appears that the list of demands covers a wider range than the two

questions relating to the grant of need based minimum wage and merger of dearness allowance with pay. There have been discussions with the employees' representatives on most of the points at issue. On the question of merger of dearness allowance with pay, Government have offered to negotiate further and have not ruled out arbitration if that is found necessary at a later stage. The demand for full neutralisation of the rise in prices has still to be discussed in the National Council of the J.C.M. Government are not aware of the considerations weighing with those sections of employees who are talking in terms of a strike.

काश्मीर में सेना तथा सीमा सुरक्षा बलका प्रयोग

*646. श्री यशवंत सिंह कुशाबाहू : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार को पता है कि जम्मू तथा काश्मीर सरकार राज्य में कानून और व्यवस्था बनाये रखने के नाम पर सामान्य जनता पर अशुभ गैस छोड़ने तथा लाठी चार्ज करने के लिये साधारण स्थानीय पुलिस के रूप में जम्मू तथा काश्मीर में तैनात भारतीय सेना तथा सीमा सुरक्षा बल का प्रयोग करती है ;

(ख) क्या यह सच है कि गैस अवसरो पर भारत विरोधी तत्वों को काश्मीरी जनता में भारत विरोधी प्रचार करने का बहाना मिल जाता है ; और

(ग) क्या सरकार इस स्थिति में सुधार करने के विषय में विचार करेगी ?

गृह-कार्य मंत्री (श्री यशवंतराव चव्हाण) :

(क) कभी भी सेना का उपयोग नहीं किया जाता है और पुलिस की तरह स्थानीय सीमा सुरक्षा बल का भी उपयोग आम तौर पर नहीं किया जाता है।

(ख) और (ग) : प्रश्न ही नहीं उठता।

कच्छ में घुसपैठ

*647. श्री टी० पी० शाह :

श्री बृज नूबन लाल :

श्री ओंकार सिंह :

श्री जि० ब० सिंह :

क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का ध्यान 30 जुलाई 1968 के 'पांचजन्य' नामक हिन्दी साप्ताहिक पत्र में प्रकाशित हुए इस समाचार की ओर दिलाया गया है कि कच्छ में लगभग 2,000 घुसपैठिये घुस आये हैं तथा नादीन नामक स्थान में जो कि पाकिस्तान के कब्जे में है, पाकिस्तान ने अपनी गतिविधियां तेज कर दी हैं ;

(ख) क्या सरकार को निकट भविष्य में इस सीमा क्षेत्र में शांति भंग होने की आशंका है ; और

(ग) इस स्थिति का मुकाबला करने के लिये सरकार का क्या कार्यवाही करने का विचार है ?

गृह-कार्य मंत्री (श्री यशवंतराव चव्हाण) :

(क) सरकार को कच्छ में 2,000 घुसपैठियों के घुस आने की कोई सूचना नहीं है। पाकिस्तान के कब्जे में नादीन नामक स्थान के बारे में भी सरकार को कोई जानकारी नहीं है।

(ख) तथा (ग) : गुजरात-पाकिस्तान सीमा के किसी भी क्षेत्र में इस समय शांति भंग होने की आशंका नहीं है। फिर भी हम सीमा पर हमेशा निगरानी रखे हुए हैं।

मजलिसे इतेहादुल मुसलमीन

*648. श्री जगन्नाथ राव जोशी :

श्री अटल बिहारी वाजपेयी :

क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या हैदराबाद की पांच प्रमुख संस्थाओं के नेताओं ने एक जापन प्रस्तुत